

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING) (SHRI A.K. KISKU) :

(a) The following steps have been taken by the Government for the eradication of malaria in the country ;—

1. The National Malaria Eradication Programme has been made a Centrally Sponsored Scheme with 100% Central assistance during the Fourth Plan period. Under this scheme the operational cost over and above the committed level of expenditure is borne by the Government of India. Cost of Material and Equipmen supplied to the States is also borne by the Government of India in respect of units in the Attack and Consolidation Phases. Partial assistance is also given to meet the expenditure on staff at Headquarters/Zonal level in the States.
2. In areas which have entered into maintenance phase 100% Centra assistance is given for strengthening the Basic Health Services.
3. The programme has been evaluated in depth by International Experts in 1970 headed by an Indian Scientist. Their recommendations were wide based on all aspects of the programme including technical, administration and logistics etc. Government of India have accepted the recommendations in principle, and these are being impletmented.
4. Steps have been taken to procure, in advance, insecticides for supply in time to the various States still in attack phase for spray operations.
5. The old and unservicable vehic in attack and consolidation phase units are being replaced by new vehicles in a phased manner during the Fourth Plan period.
6. In areas where mosquito vector has developed resistance to both DDT

and BHC, alternative insecticide Malathion has been substituted.

7. The Uran Malaria Scheme under the ambit of National Malaria Eradication Programme has been launched with effect from 1971-72 as a Centrally Sponsored Scheme with 100% Central assistance, as pre-approved pattern. The Scheme was started in 23 selected towns in the first instance, and is proposed to be extended to five more towns during current malaria year.

(b) Yes, during the last few years.

Setting up of Indo-Bangla Desh Commission on Higher Education

58. SHRI E.V. VIKHE PATIL :

SHRI PILOO MODY :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Indo-Bangla Desh Commission on Higher Education is likely to be set up; and

(b) if so, the main objective of this commission and the time by which this proposal is likely to be finalised?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) :

(a) and b). In a meeting held on June 10, 1972 between the Education Ministers of India and Bangladesh it was decided that a bi-national Bangladesh - India Joint Commission on Higher Education will be set up which will meet periodically in India and Bangladesh to identify and promote areas of cooperation in education, science and technology. The Commission is likely to be set up during the current year.

Sub-Letting of Quarters in R.K. Puram, New Delhi

59. SHRI SURYANARAYANA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 8043 on the 3rd May, 1972 regarding the installation of